

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4540/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahmud Ahmed
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati.

Dated Guwahati the 2nd December, 2020.

Sub: Casual leave.

Ref:- Your letter No.MACT/2297/20 Dated 27.11.2020.

Sir,
With reference to your letter on the subject cited above, I am directed to inform you that you have been granted casual leave on 01.12.2020.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/4541/A, dated 2.12.2020
Copy to :

✓ The Project Manager, Gauhati High Court.

On 12/12/20
JT.REGISTRAR (VIGILANCE)
Rajan